

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IB)/58/2024  
**NAME OF THE PETITIONER** : Canara Bank  
**NAME OF THE RESPONDENT(S)** : Ashwani Kumar Bhatia  
**UNDER SECTION** : Sec 95 of IBC, 2016  
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**ORDER**

Ld. Counsel Ms. Krithanjnya for the Petitioner. Ld. Counsel Ms. Amrutha for the Respondent.

Respondent stated that there is an appeal filed before the Hon'ble NCLAT against the order appointing RP.

List the petition for hearing on **21.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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